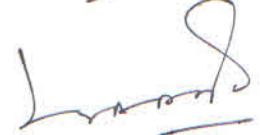


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

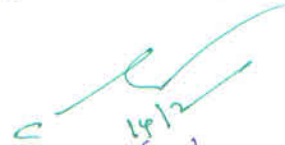
PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	CP 53/15
PETITION NUMBER	:	TP 77/16
NAME OF THE PETITIONER (S)	:	GANGA REDDY
NAME OF THE RESPONDENT (S)	:	M.G.-6 WHOLESALE MARKET(INDIA) PVT. LTD. & 2 OTHERS
UNDER SECTION	:	397/398

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
1.	Thomas V Peter 98451 31407	R1 R2	
2.	A. Rasic n. 9886996682	R3	
3.	K.V. SATISH	Petitioner	

ORDER

Heard counsel for the petitioner. Junior counsel for
R-1 and R-2 requested time to submit arguments.
The case is adjourned to 02.03.2017.
no further adjournment.


14/2
Member (J)


Member (T)